

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 746
TO BE ANSWERED ON 07.02.2017

Medicinal Plants

746. SHRI GODSE HEMANT TUKARAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any proposal to launch any scheme to protect ancient and traditional medicinal plants and birds in consultation with the State Governments in the country;
- (b) if so, the details thereof, State-wise including Maharashtra; and
- (c) the details of the steps taken by the Government in this regard including the quantum of funds allocated during the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) to (c) The National Medicinal Plants Board, Ministry of AYUSH is implementing a *Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants* under which it is providing project based financial assistance to State Governments (State Forest Departments & Other agencies etc.) for protection of medicinal plant resources throughout the country, including the State of Maharashtra. Under the scheme, the in-situ conservation of medicinal plants in their natural habitats is being carried out through development of Medicinal Plants Conservation and Development Areas (MPCDAs). During the last three years and current year, a total of Rs. 769.81 Lakh has been released to different states for establishment of MPCDAs under above scheme (**Annexure I**).

Further, for the protection of birds and their habitats, the Ministry provides financial and technical assistance to the State/UT Governments, including the State Government of Maharashtra, for Protected Areas and outside Protected Areas under the Centrally Sponsored Scheme 'Integrated Development of Wildlife Habitats'. The State-wise details of funds, released during the last three years, under this Scheme are given in **Annexure - II**.

Annexure-II referred to in answer to parts (c) of the Statement in respect of Lok Sabha Unstarred Question No. 746 due for answer on 07.02.2017 regarding “Medicinal Plants”.

Details of release of funds under the Centrally Sponsored Scheme “Integrated Development of Wildlife Habitats” during last three years

(□ in lakhs)

S.No.	Name of States/UTs	2013-14	2014-15	2015-16	2016-17 (As on 02.02.2017)
1	A& N Islands	150.00	00	100.00	118.49
2	Andhra Pradesh	00	63.31	0	0
3	Arunachal Pradesh	220.439	00	304.02	256.8107
4	Assam	138.88	149.11	87.10	0
5	Bihar	34.8715	85.249	108.011	100.576
6	Chandigarh	0	0	0	26.06514
7	Chhattisgarh	408.74	482.087	213.409	278.9453
8	Goa	00	00	00	0
9	Gujarat	537.84457	634.94	395.798	497.604
10	Haryana	00	14.71	99.33	124.6572
11	Himachal Pradesh	475.849	430.345	431.837	280.31
12	Jammu & Kashmir	485.747	506.761	354.00	336.50626
13	Jharkhand	97.7655	101.12	18.62	0
14	Karnataka	351.00	483.7769	262.13	325.52
15	Kerala	505.782	818.491	967.386	700.317
16	Madhya Pradesh	454.354	371.354	394.565	322.265
17	Maharashtra	470.772	402.723	277.94	497.35
18	Manipur	80.80	129.192	248.919	340.032
19	Meghalaya	25.56	44.87	38.3902	55.23
20	Mizoram	210.334	131.54134	94.55	1234.95
21	Nagaland	15.375	85.155	235.48	357.846
22	Odisha	341.7448	350.3229	246.8365	279.65
23	Rajasthan	430.884	367.296	314.788	429.99763
24	Sikkim	129.27836	169.15643	290.32635	145.52
25	Tamil Nadu	277.7918	280.626	113.261	0
26	Uttar Pradesh	323.531	224.899	235.05	250.956
27	Uttarakhand	326.282	141.116	188.318	482.35076
28	West Bengal	184.3735	108.847	100.934	237.66
29	Puducherry	0	12.00	00	0
	TOTAL	6677.99903	6588.99857	6120.99905	7679.60899

Annexure-I referred to in answer to parts (c) of the Statement in respect of Lok Sabha Unstarred Question No. 746 due for answer on 07.02.2017 regarding "Medicinal Plants".

The State-wise details of MPCDAs supported under "Central Sector Scheme for Conservation Development and Sustainable Management of Medicinal Plants" form 2013-14 to 2016-17

(Rs. in Lakh)

Sr. No.	State	2013-14		2014-15		2015-16		2016-17		Grand Total	
		Released amount	No. of MPCDAs	Released amount	No. of MPCDAs	Released amount	No. of MPCDAs	Released amount	No. of MPCDAs	Released amount (2013-14 to 2016-17)	No of MPCDAs supported (2013-14 to 2016-17)
1.	Jharkhand	-	-	60.00	4	-	-	-	-	60.00	4
2.	Karnataka	-	-	64.40	1	-	-	-	-	64.40	1
3.	Maharashtra	12.00	4	43.32	7	-	-	-	-	55.32	11
4.	Madhya Pradesh	-	-	-	-	343.89	10	40.00	10	383.89	20
5.	Tamilnadu	61.00	8	-	-	-	-	30.00	4	91.00	12
6.	West Bengal	84.00	7	-	-	-	-	31.20	7	115.20	14
	Total	157.00	19	167.72	12	343.89	10	101.20	21	769.81	62